

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. (I.B) No. 439/9/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021**

**Name of the Company:**

Bhadreshwar Vidyut Pvt Ltd  
V/s  
Silk Touch Vitrified Pvt Ltd

**Section:**

9 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Vishal J Dave along with learned Counsel Mr. Nipun Singhvi appeared for the Operational Creditor.

Matter is settled. Withdrawal purnsis is filed. It is taken on record. Permission is granted.

Hence, this application stands withdrawn and disposed of.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 24th day of March, 2021